

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

120. I.A. 5114/2023

In

C.P.(IB)-4513(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **24.06.2024**

NAME OF THE PARTIES: M/s. S.K Ganguli

V/s.

D. Thakkar Constructions Pvt Ltd.

Appearance

For Applicant: Adv Mitali Bhatt a/w Adv Ayush Rajani i/b AKR Legal.

SECTION 9 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

I.A. 5114/2023

Despite, order dated **22.04.2024**, reply has not been filed by PF Department. One last and final opportunity is granted to PF Department, to file reply within two weeks failing which their right to file reply shall stand forfeited. List on **23.08.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Harshada---

Sd/-
LAKSHMI GURUNG
Member (Judicial)